

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

Date of Order: 23.07.2015

OA No. 291/00402/2015

Mr. R.D. Meena, counsel for applicant.

Learned counsel for the applicant wants to withdraw the present O.A. with liberty to file fresh O.A.

In view of the submissions made on behalf of the applicant, the present O.A. is dismissed as withdrawn with liberty to file fresh O.A.


(R. RAMANUJAM)
ADMINISTRATIVE MEMBER


(JUSTICE HARUN-UL-RASHID)
JUDICIAL MEMBER

Kumawat